

1. The Respondents are directed to file reply within 10 days after duly serving the copy to the other side.
2. List this matter on **24.07.2024** for further consideration.
3. In the meantime, the voting results shall not be announced.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)